## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 192 OF 2017**

Dated: 9th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd. .... Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Ojha

Counsel for the Respondent(s) : Ms. Malavika Prasad for

Mr. Buddy A. Ranganadhan for R-1

Ms. Mandakini Ghosh Ms. Ritika Singhal

Ms. Surbhi Pandey for R-2

## **ORDER**

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 07.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>08.08.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member